

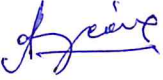
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURASAMY MEMBER - (TECHNICAL)





ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.38/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers Private Limited
NAME OF THE PETITIONER(S)	Sri Metta Sudhakar and Another
NAME OF THE RESPONDENT(S)	Aliens Developers Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Sanjeeva Narayan	Advocate	From the Sanjeeva Narayan Cm	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

ORDER

Heard Mr.Sanjeeva Narayan Learned counsel for the Operational Creditor.  
The notice issued under section 9 of IBC, CP copies has not been served on the Corporate Debtor, so therefore, the learned counsel sought permission to send another copy of the petition on the Corporate Debtor and permission is granted. The learned counsel undertaken to file additional documents.

Post the case on 27<sup>th</sup> March 2018.

  
Member (T)

  
Member (J)